SUICIDE ISSUE

2423. SHRAMTATI RAMA DEVI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether 15 persons are committing suicide in the country every hour;

(b) if so, the reaction of the Government thereto;

(c) the provisions laid down by the Government in this regard and the reasons for not following the above provisions; and

(d) the hurdles being faced by the Government in enforcement of these provisions?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)

(a) to (d): National Crime Records Bureau (NCRB) compiles and publishes information on suicides in its publication ‘Accidental Deaths & Suicides in India’. The published reports are available till the year 2016. As per the data published by NCRB, 1,31,008 persons have committed suicides in the country during 2016, As per the reports available, family problems, illness, marriage related issues, love affairs and bankruptcy or indebtedness are the main reasons for suicides.

To address the issue, the Government of India is implementing the National Mental Health Programme (NMHP) and supporting implementation of the District Mental Health Programme (DMHP) under NMHP in various districts of the country with the objectives to:
(i) Provide mental health services including prevention, promotion and long-term continuing care at different levels of district healthcare delivery system.

(ii) Augment institutional capacity in terms of infrastructure, equipment and human resource for mental healthcare.

(iii) Promote community awareness and participation in the delivery of mental healthcare services.

(iv) Provide suicide prevention services, work place stress management, life skills training and counselling in schools and colleges.

Further, Government have funded establishment of 25 Centres of Excellence in Mental Health and strengthening/ establishment of 47 Post Graduate training departments in mental health specialties.

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